

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 24<sup>th</sup> February, 2020

No.HC.VII-14/2020/ **1017** /A. Smti Angjeeta Mahanta, Addl. District and Sessions Judge, FTC, Cachar, Silchar, is posted at the same station i.e. Silchar, as Addl. District and Sessions Judge, Cachar, Silchar vice Smti Poli Kataki already transferred.

Smti Mahanta will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and join her new assignment immediately.

No.HC.VII-14/2020/ **1018** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No.JDJ.16/2020/2 dated 04.02.2020, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service, on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiating basis as per the Assam Judicial Service Rules, 2003 :-

1. Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajalgaon
2. Shri Ratnadip Bhattacharjee, Chief Judicial Magistrate, Dhubri
3. Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
4. Shri Subhrangsu Dhar, Chief Judicial Magistrate, Kamrup (M), Guwahati
5. Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon
6. Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi

No.HC.VII-14/2020/ **1019** /A. On their promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of taking over charge as such:-

| Sl. No. | Name of the Officers        | Designation and place of posting   | Head-quarters |
|---------|-----------------------------|--|---------------|
| 1.      | Shri Bablu Sutradhar        | Addl. District and Sessions Judge, FTC, Tinsukia (vice Shri Abdul Hakim transferred)   | Tinsukia      |
| 2.      | Shri Ratnadip Bhattacharjee | Addl. District and Sessions Judge, Hailakandi, the post being created by the Govt., vide letter No.JDJ.125/2011/21 dated 21.09.2011. | Hailakandi    |

|    |                       |  |           |
|----|-----------------------|--|-----------|
| 3. | Shri Jaspal Singh     | Addl. District and Sessions Judge, Dibrugarh (vice Shri Nayan Shankar Baruah already transferred.)   | Dibrugarh |
| 4. | Shri Subhrangsu Dhar  | Addl. District and Sessions Judge, Goalpara (vice Shri Sanjay Hazarika transferred)  | Goalpara  |
| 5. | Smti Munmun B. Sarma  | Addl. District and Sessions Judge, Nalbari, the post being created by the Govt. vide letter No. JDJ-11016/72/2017-ESTT-JUDI-Judicial/9 dated 08.09.2017. | Nalbari   |
| 6. | Shri Subhabrata Dutta | Addl. District and Sessions Judge, FTC, Karimganj (vice Shri Angshuman Kaushik resigned from the Service)  | Karimganj |

No.HC.VII-14/2020/ 1020 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and place them on officiating basis as per Rules, as Addl. District and Sessions Judge of the Sessions Division with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

| Sl. No. | Name of the Officers        | Sessions Divisions | Head-quarters/ Station |
|---------|-----------------------------|--------------------|------------------------|
| 1.      | Shri Bablu Sutradhar        | Tinsukia           | Tinsukia               |
| 2.      | Shri Ratnadip Bhattacharjee | Hailakandi         | Hailakandi             |
| 3.      | Shri Jaspal Singh           | Dibrugarh          | Dibrugarh              |
| 4.      | Shri Subhrangsu Dhar        | Goalpara           | Goalpara               |
| 5.      | Smti Munmun B. Sarma        | Nalbari            | Nalbari                |
| 6.      | Shri Subhabrata Dutta       | Karimganj          | Karimganj              |

No.HC.VII-14/2020/ 1021 /A. Shri Dibyajyoti Rajkhowa, Secretary, District Legal Services Authority, Nalbari, is transferred and posted as Secretary, District Legal Services Authority, Kamrup (M), Guwahati, vice Smti Jyotshna Das transferred.

Shri Rajkhowa will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nalbari and proceed to join at his new place of posting immediately.

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No.HC.VII-14/2020/ 1022 /A. Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is posted at the same station i.e. Silchar, as Civil Judge & Asstt. Sessions Judge, No.1, vice Shri Jaspal Singh transferred on promotion.

Shri Borah will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-14/2020/ 1023 /A. Shri Debashish Saikia, Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred and posted as Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Subhrangsu Dhar transferred on promotion.

Shri Saikia will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1024 /A. Shri Mukul Chetia, Secretary, District Legal Services Authority, Darrang, Mangaldoi, is posted at the same station i.e. Mangaldoi, as Civil Judge & Asstt. Sessions Judge, vice Shri Subhabrata Dutta transferred on promotion.

Shri Chetia will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Darrang, Mangaldoi and join his new assignment immediately.

No.HC.VII-14/2020/ 1025 /A. Shri Rupak Rajak, Chief Judicial Magistrate, Dhemaji, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, vice Shri Anurag Jintoo Borah posted at the same station.

Shri Rajak will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1026 /A. Smti Jyotshna Das, Secretary, District Legal Services Authority, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Nagaon, vice Smti Munmun B. Sarma transferred on promotion.

Smti Das will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-14/2020/ 1027 /A. Smti Dimple Boro, Civil Judge & Asstt. Sessions Judge, Dhubri, is posted at the same station i.e. Dhubri, as Chief Judicial Magistrate, vice Shri Ratnadip Bhattacharjee transferred on promotion.

Smti Boro will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and join her new assignment immediately.

No.HC.VII-14/2020/ 1028 /A. Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur, as Chief Judicial Magistrate, vice Shri Debashish Saikia transferred.

Shri Haque will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join his new assignment immediately.

No.HC.VII-14/2020/ 1029 /A. Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon, is posted at the same station i.e. Chirang, Kajalgaon, as Chief Judicial Magistrate, vice Shri Bablu Sutradhar transferred on promotion.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and join his new assignment immediately.

No.HC.VII-14/2020/ 1030 /A. Shri Parvez Ahsan Choudhury, Secretary, District Legal Services Authority, Karimganj, is transferred and posted as Chief Judicial Magistrate, Dhemaji, vice Shri Rupak Rajak transferred.

Shri Choudhury will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1031 /A. Shri Nabajit Bhatta, Secretary, District Legal Services Authority, Hailakandi, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, vice Shri Nurjamal Haque posted at the same station.

Shri Bhatta will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1032 /A. Shri Rajesh Bodo, Counsellor, Family Court, Dhubri, is posted at the same station i.e. Dhubri, as Civil Judge & Asstt. Sessions Judge, vice Smti Dimple Boro posted at the same station.

Shri Bodo will hand over charge of his Court and Office to the Principal Judge, Family Court, Dhubri and join his new assignment immediately.

No.HC.VII-14/2020/ 1033 /A. Smti Pompy Chakravarty, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi, is posted at the same station i.e. Mangaldoi, as Secretary, District Legal Services Authority, vice Shri Mukul Chetia posted at the same station.

Smti Chakravarty will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and join her new assignment immediately.



No.HC.VII-14/2020/ 1034 /A. Smti Priyanka Hazarika Nair, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, is posted at the same station i.e. Chirang, Kajalgaon, as Civil Judge & Asstt. Sessions Judge, vice Shri Nayan Jyoti Sarma posted at the same station.

Smti Hazarika Nair will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and join her new assignment immediately.

No.HC.VII-14/2020/ 1035 /A. Smti Juma Sinha, Addl. Chief Judicial Magistrate, Dhubri, is posted at the same station i.e. Dhubri, as Counsellor, Family Court, vice Shri Rajesh Bodo posted at the same station.

Smti Sinha will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhubri and join her new assignment immediately.

No.HC.VII-14/2020/ 1036 /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules. They will be on officiating basis as per the Assam Judicial Service Rules, 2003.

1. Smti Arpita Kar
2. Smti Gypsy Deb
3. Smti Bobidita Gogoi
4. Smti Karuna Devi
5. Smti Dubori Dutta
6. Shri Pritish Choudhury

No.HC.VII-14/2020/ 1037 /A. on their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

| Sl. No. | Name of the Officers | Designation and place of posting  | Head-quarters/ Station |
|---------|----------------------|---|------------------------|
| 1.      | Smti Arpita Kar      | Secretary, District Legal Services Authority, Karimganj, vice Shri Parvez Ahsan Choudhury transferred | Karimganj              |
| 2.      | Smti Gypsy Deb       | Addl. Chief Judicial Magistrate, Dhubri, vice Smti Juma Sinha posted at the same station.             | Dhubri                 |

|    |                        |   |            |
|----|------------------------|---|------------|
| 3. | Smti Bobidita Gogoi    | Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, vice Smti Priyanka Hazarika Nair posted at the same station. | Kajalgaon  |
| 4. | Smti Karuna Devi       | Secretary, District Legal Services Authority, Hailakandi, vice Shri Nabajit Bhatta transferred.                   | Hailakandi |
| 5. | Smti Dubori Dutta      | Secretary, District Legal Services Authority, Nalbari, vice Shri Dibyajyoti Rajkhowa transferred.                 | Nalbari    |
| 6. | Shri Pritish Choudhury | Addl. Chief Judicial Magistrate, Darrang, Mangaldoi, vice Smti Pompy Chakravarty posted at the same station       | Mangaldoi  |

No.HC.VII-14/2020/ 1038 /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Addl. Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

| Sl. No. | Name of the Officers   | District | Head-quarters/ Station |
|---------|------------------------|----------|------------------------|
| 1.      | Smti GypsyDeb          | Dhubri   | Dhubri                 |
| 2.      | Smti Bobidita Gogoi    | Chirang  | Kajalgaon              |
| 3.      | Shri Pritish Choudhury | Darrang  | Mangaldoi              |

No.HC.VII-14/2020/ 1039 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

| Sl. No. | Name of the Officers        | District | Head-quarters/Station |
|---------|-----------------------------|----------|-----------------------|
| 1.      | Shri Rupak Rajak            | Cachar   | Silchar               |
| 2.      | Shri Nabajit Bhatta         | Sonitpur | Tezpur                |
| 3.      | Shri Rajesh Bodo            | Dhubri   | Dhubri                |
| 4.      | Shri Priyanka Hazarika Nair | Chirang  | Kajalgaon             |

*24/7/2020*

No.HC.VII-14/2020/ 1040 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

| Sl. No. | Name of the Officers        | District | Head-quarters/Station |
|---------|-----------------------------|----------|-----------------------|
| 1.      | Smti Jyotshna Das           | Nagaon   | Nagaon                |
| 2.      | Smti Dimple Boro            | Dhubri   | Dhubri                |
| 2.      | Shri Nayan Jyoti Sarma      | Chirang  | Kajalgaon             |
| 3.      | Shri Parvez Ahsan Choudhury | Nagaon   | Nagaon                |

No.HC.VII-14/2020/ 1041 /A. Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bijni, vice Smti Bobidita Gogoi transferred on promotion.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1042 /A. Smti Juri Dutta, Sub-Divisional Judicial Magistrate (S), Dibrugarh, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Naharkatia, vice Smti Gypsy Deb transferred on promotion.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-14/2020/ 1043 /A. Smti Pooja Devi, Sub-Divisional Judicial Magistrate (S), Nagaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Hojai, vice Smti Arpita Kar transferred on promotion.

Smti Devi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-14/2020/ 1044 /A. Smti Sabita Bhardwaj, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Majuli, vice Smti Karuna Devi transferred on promotion.

Smti Bhardwaj will hand over charge of her Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.



No.HC.VII-14/2020/1045 /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them on transfer as Sub-Divisional Judicial Magistrate (M)/(S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

| Sl. No. | Name of the Officers   | Designation  | District | Head-quarters/station |
|---------|------------------------|--|----------|-----------------------|
| 1.      | Shri Saptarshi Garg    | Sub-Divisional Judicial Magistrate (M), Koliabar, vice Smti Dubori Dutta transferred on promotion.           | Nagaon   | Koliabar              |
| 2.      | Shri Binod Prasad      | Sub-Divisional Judicial Magistrate (S), Dhubri, vice Smti Sangita Haloi already transferred.                 | Dhubri   | Dhubri                |
| 3.      | Smti Merileen Hazarika | Sub-Divisional Judicial Magistrate (S), Barpeta, vice Smti Surajita Trivedy transferred.                     | Barpeta  | Barpeta               |
| 4.      | Shri Jagat Das         | Sub-Divisional Judicial Magistrate (S), Jorhat, vice Shri Nirmal Kumar Laskar already transferred.           | Jorhat   | Jorhat                |
| 5.      | Smti Kumari Arti       | Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, vice Shri Bidyabrata Acharyya already transferred. | Sonitpur | Tezpur                |
| 6.      | Shri Gautam Daimari    | Sub-Divisional Judicial Magistrate (S), Nagaon, vice Smti Pooja Devi transferred.                            | Nagaon   | Nagaon                |



|     |                             |   |           |           |
|-----|-----------------------------|---|-----------|-----------|
| 7.  | Smti Monica Missong         | Sub-Divisional<br>Judicial Magistrate<br>(S), Dibrugarh, vice<br>Smti Juri Dutta<br>transferred.                        | Dibrugarh | Dibrugarh |
| 8.  | Smti Dulumoni Das           | Sub-Divisional<br>Judicial Magistrate<br>(S), Chirang,<br>Kajalgaon, vice Shri<br>Surajit Baruah<br>transferred.        | Chirang   | Kajalgaon |
| 9.  | Smti Mridusmita<br>Hazarika | Sub-Divisional<br>Judicial Magistrate<br>(S), Sivasagar, vice<br>Shri Baloram Kshetri<br>already transferred.           | Sivasagar | Sivasagar |
| 10. | Shri Sarfraz Nawaz          | Sub-Divisional<br>Judicial Magistrate<br>(S), Darrang,<br>Mangaldoi, vice Smti<br>Barnali Sarma<br>already transferred. | Darrang   | Mangaldoi |

No.HC.VII-14/2020/ **1046** /A. Shri Surajit Das, Munsiff, Bongaigaon, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Boko, vice Shri Kangkan Bhardwaj transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ **1047** /A. Shri Kaushik Kamal Baruah, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh, is posted at the same station i.e. Dibrugarh, as Munsiff No.1, vice Shri Diganta Goswami transferred.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and join his new assignment immediately.

No.HC.VII-14/2020/ **1048** /A. Smti Al Moohmina Muzzammil, Judicial Magistrate, 1<sup>st</sup> Class, Hailakandi, is posted at the same station i.e. Hailakandi, as Munsiff No.1, vice Shri Santanu Kumar Sarma transferred.

Smti Muzzammil will hand over charge of her Court and Office to the Chief Judicial Magistrate, Hailakandi and join her new assignment immediately.

*24/2/2020*

No.HC.VII-14/2020 / 1049 /A. Shri Rupanta Chiringia Phukan, Munsiff No.1, Jorhat, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Hojai, vice Shri Sharfraz Nawaz transferred.

Shri Phukan will hand over charge of his Court and Office to the District and Sessions Judge, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-14/2020 / 1050 /A. Shri Diganta Goswami, Munsiff No.1, Dibrugarh, is transferred and posted as Special Railway Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Shri Saptarshi Garg transferred.

Shri Goswami will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-14/2020 / 1051 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Kangkan Bhardwaj, Judicial Magistrate, 1<sup>st</sup> Class, Boko, an Officer in Grade-III of the Assam Judicial Service, as Deputy Registrar (Vigilance), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Pritish Choudhury transferred on promotion.

Shri Bhardwaj will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and join his new assignment immediately.

No.HC.VII-14/2020 / 1052 /A. Shri Santanu Kumar Sarma, Munsiff No.1, Hailakandi, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Shri Jagat Das transferred.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-14/2020 / 1053 /A. Shri Tanwir Ikram Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Special Judicial Magistrate, 1<sup>st</sup> Class, vice Shri Gautam Daimari transferred.

Shri Hazarika will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-14/2020 / 1054 /A. Shri Siddharth Brook, Munsiff No.1, Dhubri, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Shri Tanwir Ikram Hazarika posted at the same station.



Shri Brook will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1055 /A. Smti Pranjita Konwar, Munsiff No.2, Tinsukia, is posted at the same station i.e. Tinsukia, as Special Railway Magistrate, 1<sup>st</sup> Class, vice Smti Merileen Hazarika transferred.

Smti Konwar will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and join her new assignment immediately.

No.HC.VII-14/2020/ 1056 /A. Smti Rupashree Deb, Munsiff No.2, Cachar, Silchar, is posted at the same station, i.e. Silchar, as Munsiff No.1, vice Shri Kaustuvmoni Goswami already transferred.

Shri Deb will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and join her new assignment immediately.

No.HC.VII-14/2020/ 1057 /A. Smti Jyoti Rupa Haloi, Munsiff No.1, Goalpara, is transferred and posted as Munsiff-cum-Judicial Magistrate, Bilasipara, vice Smti Mridusmita Hazarika transferred.

Smti Haloi will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-14/2020/ 1058 /A. Smti Monmayuri Gogoi, Munsiff No.2, Jorhat, is posted at the same station i.e. Jorhat as Munsiff No.1, vice Shri Rupanta Chiringia Phukan transferred.

Smti Gogoi will hand over charge of her Court and Office to the District and Sessions Judge, Jorhat and join her new assignment immediately.

No.HC.VII-14/2020/ 1059 /A. Smti Begum Nazira Ahmed, Munsiff No.2, Dhubri, is posted at the same station i.e. Dhubri, as Munsiff No.1, vice Shri Siddharth Brook transferred.

Smti Ahmed will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and join her new assignment immediately.

No.HC.VII-14/2020/ 1060 /A. Shri Dharamchand Pareek, Munsiff No.3, Cachar, Silchar, is posted at the same station, i.e. Silchar, as Munsiff No.2, vice Smti Rupashree Deb posted at the same station.

Shri Pareek will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

 24/2/2020

No.HC.VII-14/2020/ 1061 /A. Smti Dristisikha Baruah, Munsiff No.2, Goalpara, is posted at the same station i.e. Goalpara, as Munsiff No.1, vice Smti Jyoti Rupa Haloi transferred.

Smti Baruah will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and join her new assignment immediately.

No.HC.VII-14/2020/ 1062 /A. Shri Pallab Bordoloi, Munsiff No.3, Karimganj, is transferred and posted as Munsiff, Bongaigaon, vice Shri Surajit Das transferred.

Shri Bordoloi will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1063 /A. Smti Triza PM Baruah, Munsiff No.2, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur as Munsiff No.1, vice Smti Juhi Gogoi already transferred.

Smti Baruah will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join her new assignment immediately.

No.HC.VII-14/2020/ 1064 /A. Shri Sailen Buragohain, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hamren, West Karbi Anglong, vice Shri Binod Prasad transferred.

Shri Buragohain will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-14/2020/ 1065 /A. Smti Karabi Das, Judicial Magistrate, 1<sup>st</sup> Class, Dhubri, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Udalguri, vice Smti Kumari Arti transferred.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-14/2020/ 1066 /A. Shri Hirakjyoti Das, Munsiff No.4, Cachar, Silchar, is posted at the same station, i.e. Silchar, as Munsiff No.3, vice Shri Dharamchand Pareek posted at the same station.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-14/2020/ 1067 /A. On the recommendation of the Gauhati High Court, the Govt. of Assam, is pleased to appoint temporarily the following candidates in Grade-III of the Assam Judicial Service in the usual scale of pay, pending satisfactory Police

verification, vide Govt. Notification No.JDJ.9/2020/6 dated 04.02.2020. The will be on probation for a period of 2 (two) years as per Rules:

**Name of the Officers**

1. Smti Deepsikha Das
2. Shri Dhiren Pegu
3. Smti Manashi Mandal
4. Shri Bhaskar Das
5. Smti Chandrama Talukdar
6. Smti Lipika Roy
7. Smti Bebika Kuli
8. Smti Priyanka Saikia
9. Smti Madhumita Naroh
10. Shri Chandan Saikia
11. Smti Alisha Akhtar
12. Shri Prasurejya Pran Phukon

No.HC.VII-14/2020/ **1068** /A. On their appointment in Grade-III of the Assam Judicial Service, the High Court is pleased to post the following Officers at the stations, as shown below against their names :

| Sl. No. | Name of the Officers    | District  | Post and Place of Posting  |
|---------|-------------------------|-----------|--|
| 1.      | Smti Deepsikha Das      | Dibrugarh | Judicial Magistrate, 1 <sup>st</sup> Class, Dibrugarh, vice Shri Kaushik Kamal Baruah posted at the same station.  |
| 2.      | Shri Dhiren Pegu        | Tinsukia  | Munsiff No.2, Tinsukia, vice Smti Pranjita Konwar posted at the same station.                                      |
| 3.      | Smti Manashi Mandal     | Karimganj | Munsiff No.3, Karimganj, vice Shri Pallab Bordoloi transferred.  |
| 4.      | Shri Bhaskar Das        | Jorhat    | Munsiff No.2, Jorhat, vice Smti Monmayuri Gogoi posted at the same station.  |
| 5.      | Smti Chandrama Talukdar | Goalpara  | Munsiff No.2, Goalpara, vice Smti Dristisikha Baruah posted at the same station.                                   |
| 6.      | Smti Lipika Roy         | Chirang   | Judicial Magistrate, 1 <sup>st</sup> Class, Chirang, Kajalgaon, vice Smti Dulumoni Das posted at the same station. |

*24/7/2020*

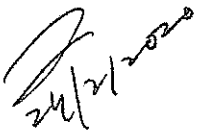
|     |                             |            |   |
|-----|-----------------------------|------------|---|
| 7.  | Smti Bebika Kuli            | Dhemaji    | Judicial Magistrate, 1 <sup>st</sup> Class, Dhemaji, vice Smti Monica Missong transferred.                          |
| 8.  | Smti Priyanka Saikia        | Sonitpur   | Munsiff No.2, Tezpur, vice Smti Triza PM Baruah posted at the same station.   |
| 9.  | Smti Madhumita Naroh        | Golaghat   | Judicial Magistrate, 1 <sup>st</sup> Class, Golaghat, vice Shri Sailen Buragohain transferred.                      |
| 10. | Shri Chandan Saikia         | Hailakandi | Judicial Magistrate, 1 <sup>st</sup> Class, Hailakandi, vice Smti Al Moomhina Muzzammil posted at the same station. |
| 11. | Smti Alisha Akhtar          | Dhubri     | Munsiff No.2, Dhubri, vice Smti Begum Nazira Ahmed posted at the same station.                                      |
| 12. | Shri Prasurejya Pran Phukan | Dhubri     | Judicial Magistrate, 1 <sup>st</sup> Class, Dhubri, vice Smti Karabi Das transferred.                               |

No.HC.VII-14/2020/ **1069** /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest the following Officers with the power of the Judicial Magistrate, 1<sup>st</sup> Class, to exercise powers in their respective districts from the date of joining at the station:

- (i) Smti Deepsikha Das
- (ii) Smti Lipika Roy
- (iii) Smti Bebika Kuli
- (iv) Smti Madhumita Naroh
- (v) Shri Chandan Saikia
- (vi) Shri Prasurejya Pran Phukan

No.HC.VII-14/2020/ **1070** /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19(2) of the said Act, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only :

- (i) Shri Dhiren Pegu
- (ii) Smti Manashi Mandal
- (iii) Shri Bhaskar Das
- (iv) Smti Chandrama Talukdar
- (v) Smti Priyanka Saikia
- (vi) Smti Alisha Akhtar

  
24/2/2020

No.HC.VII-14/2020/ 1071 /A. In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to confer the following Munsiffs with the power of Judicial Magistrate, 1<sup>st</sup> Class :

- (i) Shri Dhiren Pegu
- (ii) Smti Manashi Mandal
- (iii) Shri Bhaskar Das
- (iv) Smti Chandrama Talukdar
- (v) Smti Priyanka Saikia
- (vi) Smti Alisha Akhtar

***The power is personal to the Officers concerned and may be exercised by them at any station.***

No.HC.VII-14/2020/ 1072 /A. The following 12 (twelve) newly posted Officers in Grade-III of the Assam Judicial Service are attached with the District and Sessions Judges of the following districts respectively till they are called for undergoing Post Appointment training in the Judicial Academy, Assam:

| Sl. No. | Name of the Officers       | Name of the District with whom the Officer is attached |
|---------|----------------------------|--|
| 1.      | Smti Deepsikha Das         | Dibrugarh  |
| 2.      | Shri Dhiren Pegu           | Tinsukia   |
| 3.      | Smti Manashi Mandal        | Karimganj  |
| 4.      | Shri Bhaskar Das           | Jorhat   |
| 5.      | Smti Chandrama Talukdar    | Goalpara   |
| 6.      | Smti Lipika Roy            | Chirang  |
| 7.      | Smti Bebika Kuli           | Dhemaji  |
| 8.      | Smti Priyanka Saikia       | Sonitpur   |
| 9.      | Smti Madhumita Naroh       | Golaghat   |
| 10.     | Shri Chandan Saikia        | Hailakandi   |
| 11.     | Smti Alisha Akhtar         | Dhubri   |
| 12.     | Shri Prasurjya Pran Phukan | Dhubri   |

***N.B.-The 12 (twelve) newly appointed Officers in Grade-III of the Assam Judicial Service will have to furnish Medical Fitness Certificate, issued by the Joint Director, Health Services of their respective districts, to the District and Sessions Judges at the time of their joining at the station.)***

By Order,  
*Sd/- Goutam Baruah*  
**REGISTRAR (VIGILANCE)**

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps :-
  - (i) to invest the following Officers with the powers of Addl. District Judge:
    - (a) Shri Bablu Sutradhar
    - (b) Shri Ratnadip Bhattacharjee
    - (c) Shri Jaspal Singh
    - (d) Shri Subhrangsu Dhar
    - (e) Smti Munmun B. Sarma
    - (f) Shri Subhabrata Dutta
  - (ii) to take necessary steps to invest Shri Rupak Rajak, Shri Nabajit Bhatta, Shri Rajesh Bodo and Smti Priyanka Hazarika Nair with the powers of Civil Judge
  - (iii) to place the service of Shri Kangkan Bhardwaj at the disposal of the Gauhati High Court with effect from the date of his joining in the High Court.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati. He is requested to issue Pay slips to all the above transferred Officers.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1, 2 & 3, Kamrup (M), Guwahati/Cachar, Silchar/ Barpeta/ Nalbari/Dhubri.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Member, MACT, \_\_\_\_\_
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI & NIA, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to take necessary action for release of Shri Dibyajyoti Rajkhowa from the post of Secretary, District Legal Services Authority, Nalbari; Shri Mukul Chetia from the post of Secretary, District Legal Services Authority, Darrang; Smti Jyotshna Das from the post of Secretary, District Legal Services Authority, Kamrup (M), Guwahati; Shri Parvez Ahsan Choudhury from the post of Secretary, District Legal Services Authority, Karimganj; and Shri Nabajit Bhatta from the post of Secretary, District Legal Services Authority, Hailakandi and appoint the following officers as Secretary, District Legal Services Authority, as shown in the Notification :-
  - (i) Shri Dibyajyoti Rajkhowa
  - (ii) Smti Pompy Chakravarty
  - (iii) Smti Arpita Kar
  - (iv) Smti Karuna Devi
  - (v) Smti Dubori Dutta





13. The Member, MACT, \_\_\_\_\_
14. The Special Judge, Addl. CBI Court, NO.1,2 & 3, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Smti Angjeeta Mahanta, Addl. District and Sessions Judge, FTC, Cachar, Silchar
17. Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajalgaon. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join his new assignment immediately.
18. Shri Ratnadip Bhattacharjee, Chief Judicial Magistrate, Dhubri. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.
19. Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar. He will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.
20. Shri Subhrangsu Dhar, Chief Judicial Magistrate, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
21. Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.
22. Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi. He will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join his new assignment immediately.
23. The Joint Registrar(\_\_\_\_\_), Gauhati High Court, Guwahati
24. Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
25. Shri Debashish Saikia, Chief Judicial Magistrate, Sonitpur, Tezpur
26. Shri Mukul Chetia, Secretary, District Legal Services Authority, Darrang, Mangaldoi
27. Shri Rupak Rajak, Chief Judicial Magistrate, Dhemaji
28. Smti Jyotshna Das, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
29. Smti Dimple Boro, Civil Judge & Asstt. Sessions Judge, Dhubri
30. Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
31. Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon
32. Shri Parvez Ahsan Choudhury, Secretary, District Legal Services Authority, Karimganj
33. Shri Nabajit Bhatta, Secretary, District Legal Services Authority, Hailakandi
34. Shri Rajesh Bodo, Counsellor, Family Court, Dhubri
35. Smti Pompy Chakravarty, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
36. Smti Priyanka Hazarika Nair, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon
37. Smti Juma Sinha, Addl. Chief Judicial Magistrate, Dhubri
38. Smti Arpita Kar, Sub-Divisional Judicial Magistrate (M), Hojai. She will hand over charge of her Court and Office to the Judicial Magistrate, 1<sup>st</sup> Class, Hojai and proceed to join her new assignment immediately.

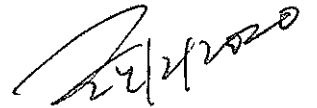
24/2/2020

39. Smti Gypsy Deb, Sub-Divisional Judicial Magistrate (M), Naharkatia. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Naharkatia and proceed to join her new assignment immediately.
40. Smti Bobidita Gogoi, Sub-Divisional Judicial Magistrate (M), Bijni. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni and proceed to join her new assignment immediately.
41. Smti Karuna Devi, Sub-Divisional Judicial Magistrate (M), Majuli. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.
42. Smti Dubori Dutta, Sub-Divisional Judicial Magistrate (M), Koliabari. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Koliabar and proceed to join her new assignment immediately.
43. Shri Pritish Choudhury, Deputy Registrar (Vigilance), Gauhati High Court, Guwahati. He will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.
44. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
45. Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon
46. Shri Saptarshi Garg, Special Railway Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
47. Smti Juri Dutta, Sub-Divisional Judicial Magistrate (S), Dibrugarh
48. Smti Pooja Devi, Sub-Divisional Judicial Magistrate (S), Nagaon
49. Smti Sabita Bhardwaj, Sub-Divisional Judicial Magistrate (S), North Lakhimpur
50. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hamren. He will hand over charge of his Court and Office to Shri Sailen Buragohain, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class designate, Hamren and proceed to join his new assignment immediately.
51. Smti Merileen Hazarika, Special Railway Magistrate, 1<sup>st</sup> Class, Tinsukia. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.
52. Shri Jagat Das, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
53. Smti Kumari Arti, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Udalguri. She will hand over charge of her Court and Office to the District and Sessions Judge, Udalguri and proceed to join her new assignment immediately.
54. Shri Gautam Daimari, Special Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
55. Smti Monica Missong, Judicial Magistrate, 1<sup>st</sup> Class, Dhemaji. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join her new assignment immediately.



56. Smti Dulumoni Das, Judicial Magistrate, 1<sup>st</sup> Class, Chirang, Kajalgaon. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and join her new assignment immediately.
57. Smti Mridusmita Hazarika, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bilasipara. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Bilasipara and proceed to join her new assignment immediately.
58. Shri Sarfraz Nawaz, Judicial Magistrate, 1<sup>st</sup> Class, Hojai. He will hand over charge of his Court and Office to the Judicial Magistrate, 1<sup>st</sup> Class, Hojai and proceed to join his new assignment immediately.
59. Shri Surajit Das, Munsiff, Bongaigaon
60. Shri Kaushik Kamal Baruah, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh
61. Smti Al Moohmina Muzzammil, Judicial Magistrate, 1<sup>st</sup> Class, Hailakandi
62. Shri Rupanta Chiringia Phukan, Munsiff No.1, Jorhat
63. Shri Diganta Goswami, Munsiff No.1, Dibrugarh
64. Shri Kangkan Bhardwaj, Judicial Magistrate, 1<sup>st</sup> Class, Boko
65. Shri Santanu Kumar Sarma, Munsiff No.1, Hailakandi
66. Shri Tanwir Ikram Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati
67. Shri Siddharth Brook, Munsiff No.1, Dhubri
68. Smti Pranjit Konwar, Munsiff No.2, Tinsukia
69. Smti Rupashree Deb, Munsiff No.2, Cachar, Silchar
70. Smti Jyoti Rupa Haloi, Munsiff No.1, Goalpara
71. Smti Monmayuri Gogoi, Munsiff No.2, Jorhat
72. Smti Begum Nazira Ahmed, Munsiff No.2, Dhubri
73. Shri Dharamchand Pareek, Munsiff No.3, Cachar, Silchar
74. Smti Dristisikha Baruah, Munsiff No.2, Goalpara
75. Shri Pallab Bordoloi, Munsiff No.3, Karimganj
76. Smti Triza PM Baruah, Munsiff No.2, Sonitpur, Tezpur
77. Shri Sailen Buragohain, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat
78. Smti Karabi Das, Judicial Magistrate, 1<sup>st</sup> Class, Dhubri
79. Shri Hirakjyoti Das, Munsiff No.4, Cachar, Silchar
80. Smti Deepshikha Das, C/o, Lalit Saikia, Qtr. No.B8, IIT Guwahati, Dist- Kamrup, PO-IIT, Guwahati, Pin-781039
81. Shri Dhiren Pegu, House No.12, Mandakini Path, Beltol, Kharghuli, Guwahati.
82. Smti Manashi Mandal, Netaji Sarani, PO- Meherpur, Silchar, District-Cachar
83. Shri Bhaskar Das, 5 EC Block, 5<sup>th</sup> Floor, Purabi Kunit Residency, Happy Villa, Barowari, Uzan Bazar, Guwahati-3
84. Smti Chandrama Talukdar, House No.12, Nabarun Path, Jatia, Guwahati-6
85. Smti Lipika Roy, D/o Sunil Ch, Roy, College Nagar, Near Law College, PO-Bidyapara, District -Dhubri
86. Smti Bebika Kuli, West Milan Nagar, P Lane, PO-CR Building, Dibrugarh
87. Smti Priyanka Saikia, C/o Upen Ch. Das, Shantinagar, 5<sup>th</sup> Bye Lane, House No.2, Near 4<sup>th</sup> APBN Gate, Kahilipara, Dispur, Guwahati-19
88. Smti Madhumita Naroh, C/o Mishbahul Hassan Ansari, Polofield, Tezpur, Dist-Sonitpur

89. Shri Chandan Saikia, Sarbananda Singha Nagar, Bozaltoli, PO-Borguri, Dist-Tinsukia
90. Smti Alisha Akhtar, Gandhi Basti, Near Girls High School, Bye Lane No.1, House No.67 Guwahati, Kamrup (M)
91. Shri Prasurjya Pran Phukan, House No.270, Jibon Tamuly Path, Amulapatty, Ward No.12, Golaghat
92. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
93. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
94. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
95. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.



**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**